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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 62/2015-2020 New Delhi, Dated: 23rd March, 2022

Subject: Amendment in Export Policy and insertion of Policy Condition under Chapter 29 and 38 of ITC (HS), 2018 – regarding

S.O. (E): In exercise of powers conferred by Section 3 read with Section 5 of the Foreign Trade (Development and Regulation) Act, 1992 (as amended from time to time) read with paragraph 1.02 and 2.01 of the Foreign Trade Policy, 2015-2020, the Central Government hereby makes amendment in the Export Policy of Chapter 29 and 38, ITC (HS), Export Policy, 2018, for the following HS codes as under:

| S.No. | HS Code | Item Description | Present Export Policy | Revised Export Policy |
|-------|------------|--|-----------------------------|--------------------------|
| 151 A | 29034100 | Trifluoromethane (HFC-23) | Free | Restricted |
| 151 B | 29034200 | Difluoromethane (HFC-32) | Free | Restricted |
| 151 C | 29034300 | Fluoromethane (HFC-41), 1,2-difluoroethane (HFC- 152) and 1,1-difluoroethane (HFC- 152a) | Free | Restricted |
| 151 D | 29034400 | Pentafluoroethane (HFC-125), 1,1,1- trifluoroethane (HFC-143a) and 1,1,2-trifluoroethane (HFC-143) | Free | Restricted |
| 151 E | 29034500 | 1,1,1,2- Tetrafluoroethane (HFC-134a) and 1,1,2,2-tetrafluoroethane (HFC-134) | Free | Restricted |
| 151 F | 2903 46 00 | 1,1,1,2,3,3,3- Heptafluoropropane (HFC-227ea), 1,1,1,2,2,3- hexafluoropropane (HFC-236cb), 1,1,1,2,3,3- hexafluoropropane (HFC-236ea) and 1,1,1,3,3,3- hexafluoropropane (HFC-236fa) | Free | Restricted |

| 151 G | 2903 47 00 | 1,1,1,3,3- | Free | Restricted |
|-------|------------|--|------|-------------|
| | | Pentafluoropropane (HFC-245fa) and 1,1,2,2,3- | | |
| | | pentafluoropropane (HFC- | | |
| | | 245ca) | | |
| 151 H | 2903 48 00 | 1,1,1,3,3-Pentafluorobutane | Free | Restricted |
| | | (HFC-365mfc) and | | |
| | | 1,1,1,2,2,3,4,5,5,5- decafluoropentane (HFC-43- | | |
| | | 10mee) | | |
| 151 I | 290351 00 | 2,3,3,3- Tetrafluoropropene | Free | Restricted |
| 1311 | 270331 00 | (HFO-1234yf), 1,3,3,3- | | |
| | | tetrafluoropropene | | |
| | | (HFO1234ze) and (z)- | | |
| | | 1,1,1,4,4,4-hexafluoro-2- | | |
| | | butene (HFO-1336mzz) | | |
| 151 J | 382751 00 | Containing trifluoromethane | Free | Restricted |
| | 202=20.00 | (HFC-23) | F | Destricted. |
| 151 K | 382759 00 | Other - Containing other | Free | Restricted |
| | | Hydrofluorocarbons (HFCs) but not containing | | |
| | | chlorofluorocarbons (CFCs) | | |
| | | or hydrochlorofluorocarbons | | |
| | | (HCFCs) | | |
| 151 L | 3827 61 00 | Containing 15% or more by | Free | Restricted |
| | | mass of 1,1,1 - | | |
| | | trifluoroethane (HFC -143a) | | |
| 151 M | 3827 62 00 | Other, not included in the | Free | Restricted |
| | | sub -heading above, | | |
| | | containing 55% or more by | | |
| | | mass of pentafluoroethane | | |
| | | (HFC -125) but not containing unsaturated | | |
| | | fluorinated derivatives of | | |
| | | acyclic hydrocarbons | | |
| | | (HFOs) | | |
| 151 N | 3827 63 00 | Other, not included in the | Free | Restricted |
| | | sub -headings above, | | |
| | | containing 40% or more by | | |
| | | mass of pentafluoroethane | | |
| | | (HFC -125) | | |
| 151 O | 3827 64 00 | Other, not included in the | Free | Restricted |
| 131 0 | 3627 04 00 | sub -headings above, | Ticc | Resultited |
| | | containing 30% or more by | | |
| | | mass of $1,1,1,2$ - | | |

| | | tetrafluoroethane (HFC - 134a) but not containing unsaturated fluorinated derivatives of acyclic hydrocarbons (HFOs) | | |
|-------|------------|--|------|------------|
| 151 P | 3827 65 00 | | Free | Restricted |
| 151 Q | 3827 68 00 | Other, not included in the sub-headings above, containing substances of subheadings 29034100 to 29034800 | Free | Restricted |

2. A new policy condition no. 1 is incorporated in Chapter 29 and 38 respectively of ITC (HS), Schedule -2 (Export Policy).

3. Effect of this Notification

Export Policy of Hydrofluorocarbons (HFCs) has been revised from 'Free' to 'Restricted' category with immediate effect and export Authorisations would be issued based on NOC from MoEF&CC.

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[&]quot;Export of Hydrofluorocarbons (HFCs) is permitted with an Export authorization subject to NOC of Ozone Cell, MoEF&CC".